

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a)

(Rs. in crores)

Years	Amount collected	
	Income-tax (including Corporation tax)	Wealth-tax
1984-85	4483.66	107 58
1985-86	5375.45	153 44
1986-87	6028.37	159 76

(Provisional)

Gross arrears of Income-tax demand pending for realisation (including demand not fallen due) as on 31.3.1987 amounted to Rs. 3424.49 crores (provisional). The amount of arrears in respect of wealth-tax yet to be collected as on 30.6 1986 was Rs 237 crores.

(b) The number of searches conducted under the Income-tax Act, 1961 for the last 3 years, are as under —

1984-85	4345
1985-86	6431
1986-87	7054

The Department is not prohibited from taking any action under the Wealth-tax Act resulting out of a search authorised under the Income-tax Act. The number of prosecutions launched under the Wealth-tax Act, 1957 in the last 3 years are as under:—

1984-85	51
1985-86	96
1986-87	110

The number being large, it will not be possible to furnish State and Union Territory-wise break-up.

(c) and (d). A Committee has been set up to review all statutory forms including returns.

Intensification of anti-smuggling measures by DRI

2629. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FINANCE be pleased to state:

(a) the number of raids and searches made by the Directorate of Revenue Intelligence against smugglers and the result achieved during the last two years; and

(b) the details thereof and the value of goods seized, persons arrested, prosecuted and got convicted by DRI?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). The information is being collected and will be laid on the Table of the House.

Land for cattle grazing

2630 SHRI SITARAM J GAVALI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether certain areas earmarked for exclusive use for cattle grazing, popularly known as Gocharan land was being made available to village people of Union Territory of Dadra and Nagar Haveli since Portuguese regime;

(b) whether this facility of providing Gocharan land to village people has now been stopped by Forest Department.

(c) if so, the reasons therefor;

(d) whether the Administration of U.T of Dadra and Nagar Haveli has made any other alternative arrangement for cattle grazing;

(e) if not, whether the Administration intends to provide this facility; and

(f) if so, by what time?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z R ANSARI): (a) to (f) The information will be collected and placed on the Table of the House.